

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated- Guwahati the 11th May, 2023

NO. HC.VII-167(Pt.-VIII)/2014/ 4160 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 5 (five) day programme on "**Cyber Security Investigation**", to be held at the Sardar Vallabhbai Patel National Police Academy (SVPNPA), Hyderabad from **05th June to 09th June, 2023.**

Sl. No	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Shri Nayan Shankar Baruah, District and Sessions Judge, Morigaon, Assam, (Batch:2002)	O/o the District and Sessions Judge, Morigaon Stadium Road, District- Morigaon, Pin- 782105, Assam	7002727713	nshankarbaruah73@gmail.com
2.	Dr. Mahmud Hussain Barbhuiya, Addl. District and Sessions Judge, Hailakandi, Assam (Batch:2004)	O/o the District & Sessions Judge, Hailakandi, District- Hailakandi, Pin- 788151, Assam	9435190119	meetdafreind@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/4161-4183/A Dated: 11-05-2023

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during

the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Hailakandi

(He is requested to inform the nominated Judicial Officer(s) under his control accordingly).

6. Shri Deepak Virmani, Deputy Secretary, Ministry of Home Affairs (MHA), Indian Cyber Crime Coordination Centre (14C) (CIS Division), Government of India, New Delhi- 110001.
7. Shri Nayan Shankar Baruah, District and Sessions Judge, Morigaon.
8. Dr. Mahmud Hussain Barbhuiya, Addl. District and Sessions Judge, Hailakandi.

For the said programme, accommodation (single occupancy basis) will be provided. Nominated participant will draw his TA/DA from the parent department.

9. Dr. Minakshi Sinha, Associate Prof. (14C), Mobile: 9810907942, e-mail id- minakshi.sinha@gov.in
10. Dr. Anju Choudhary, Assistant Director (Law) SVPNPA, Mobile: 8743099000, e-mail id- anju.c@svpnpa.gov.in
11. G Sahitya, PA to AD (Law), SVPNPA, Mobile- 6301662516, e-mail id- gsahitya@svpnpa.gov.in
12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. N. Tapadar
11.05.23

REGISTRAR (JUDICIAL)

22003/12/2021-I4C
Government of India
Ministry of Home Affairs
Indian Cyber Crime Coordination Centre (I4C)
CIS Division

5th Floor, NDCC-II Building,
Jai Singh Road, New Delhi-110001,
Dated the 24th April, 2023

CIRCULAR

Sub.: Reg.-Training to Judicial Officers on "Cyber Security Investigation" by I4C, MHA.

Ministry of Home Affairs has set up the Indian Cyber Crime Coordination Centre (I4C) to create an effective framework and ecosystem for prevention, detection, investigation and prosecution of cybercrime in a comprehensive and coordinated manner. In one of the verticals of I4C i.e. National Cybercrime Ecosystem Management Unit, it is enjoined to create an ecosystem for prevention of cybercrime. Accordingly, a five days residential training program for Judicial Officer on the topic "Cyber Security Investigation" is being organized at Sardar Vallabh Bhai Patel National Police Academy (SVPNPA), Hyderabad during the period 05.06.2023 to 09.06.2023.

2. The contents of the above said training program is enclosed as Annexure-I for your kind perusal. The training program will comprise 25 participants in one batch.

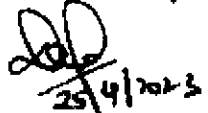
3. It is informed that no fee for the training program will be charged from the participants/ Judicial Officers and the same will be borne by I4C, MHA. Further, it is informed that during the training program, accommodation (single occupancy basis), food, tea snacks, etc. will be provided. However, it is further informed that TA /DA of Judicial Officers will be borne by the respective Departments from where the nominated officers are drawing their salaries, as per existing rules.

4. In this regard, I am directed to request you to nominate two Judicial Officers from your respective State/UT for the above said residential training program. It is also requested that the nomination of the officer deputed for said training program may not be withdrawn at a later stage. In case of withdrawal of nomination on account of official exigencies, a substitute may kindly be provided by concerned State/UT as the batch strength of training is to be kept as 25 Judicial Officers and necessary expenditure sanction has already been issued in this regard.

5. The nominations of officers may kindly be forwarded to the following officers: -

- i. Dr. Minakshi Sinha, Associate Prof. [I4C] -9810907942, e-mail id-minakshi.sinha@gov.in
- ii. Dr. Anju Choudhary, Assistant Director (Law), SVPNPA-8743099000, e-mail [id-anju.c@svpnpa.gov.in](mailto:anju.c@svpnpa.gov.in)
- iii G. Sahitya, PA to AD(Law), SVPNPA-6301662516, e-mail id-gsahitya@svpnpa.gov.in.

Yours sincerely


25/4/2023
(Deepak Virmani)
Deputy Secretary

To

The Registrar General of Hon'ble High Courts of all States/UTs.

Annexure - I

Sardar Vallabhbhai Patel National Police Academy (SVPNPA),
Hyderabad.

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Day 1

- Introduction to the course
- Overview and major incidents of cybercrime and threats
- Basics of Computer, Storage and Networks
- SoP of Handling Digital Evidences (PC, Laptop, CCTV, Disk, Storage unit)

Day 2

- Imaging/Cloning, Hashing and importance of Write Blocker
- Digital Crime Scene Management and common mistakes (Hands-on)
- Social Media and fake news investigation (Hands-on)

Day 3

- SoP of handling mobile devices and acquisition of evidences
- Modus Operandi and current trends in digital payment frauds
- Fake websites and e-mail investigations

Day 4

- Introduction to Dark Web and Investigation (Hands-on)
- Investigation of Crypto Currency related offences
- Cyber Security practices and safeguarding digital devices

Day 5

- Introduction to OSINT (hands-on)
- Cyber Laws, Admissibility of electronic evidence and emerging challenges
- Intermediary guidelines and digital media ethics code
- Course feedback